

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration T.A. No. 760 of 1987

(W.P. No. 3631 of 1981)

Munshi Lal Verma vs. Union of India & Another

Hon. S.Zaheer Hasan, V.C.

Hon. Ajay Johri, A.M.

(By Hon.S.Zaheer Hasan, V.C.)

Shri Munshi Lal Verma filed this writ petition in the Hon'ble High Court of Judicature at Allahabad which has come on transfer to this Tribunal under Section 29 of the Administrative Tribunals Act XIII of 1985. He has sought for a direction to the respondent, The Farrukhabad Chhetriya Gramin Bank, Farrukhabad not to interfere with the working of the petitioner as Branch Manager.

For want of notification under Section 14(2) of the Administrative Tribunals Act this Tribunal has no jurisdiction to decide this case. So the file of the same be retransmitted to the Hon'ble High Court of Judicature at Allahabad.



Ad.
Vice Chairman

A.A.
Member (A)

Dated the 20th Aug., 1987

RKM

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DD.Dubey
D.D. 24/8/87
(D. S. DUBEY)
SECTION OFFICER
Central Administrative Tribunal
Allahabad